

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 16
IA No. 134/JPR/2023
IA No. 352/JPR/2023
IA No. 394/JPR/2023
CP No. (IB)- 47/9/JPR/2018
Under Section 9 of IBC, 2016

In the matter of:

M/s Tack Innovations

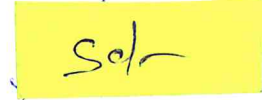
...Operational Creditor/Applicant

Versus

Autopal Industries Ltd.

...Corporate Debtor/Respondent

Due to paucity of time, the matter could not be taken up. Post the matter to
21.05.2024.



(Prabhu Dayal Sewda)
Court Officer

April 22, 2024